

24

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

MA 5/2017 in T.P. No. 115/424(3)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018**

Name of the Company: Kumar Jivanlal Patel (Makadia).
V/s.
Patel Oils & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 424(3) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS	Petitioner	K. Dalal
2.	Jainish Shah	Adv.	Resp. No. 1	J. Shah

ORDER

Learned PCS Mr. Kunjal Dalal present for Applicant. Learned Advocate Mr. Jainish Shah present for Respondent no. 1.


Learned Advocate Mr. Jainish Shah filed Vakalatnama for Respondent no. 1.

Proof of service of notice on Respondents filed.

Reply of Respondent no. 1 filed.

Other respondents shall file their reply within three weeks serving a copy in advance to other side.

List the matter on 21.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 24th day of January, 2018.